

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

22. 20.02.02.

As per order dated 20.02.02 passed in OA. 483/99, this OA. is allowed.

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Member (A)
Ja.
Member (J).

A free copy of order may be sent to the Court for better.

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18.3.02

18.3.02
So (J)